

Shortage of IPS officers

2158. PROF. M. V. RAJEEV GOWDA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is shortage of IPS officers in the country;
- (b) if so, the details thereof;
- (c) whether the Ministry is planning to recruit retired armed forces personnel or Central Armed Police Forces in the IPS cadre; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) Yes, Sir. The vacancy position as on 01.01.2016 in the Indian Police Service is given in the Statement (*See below*).

(c) and (d) There is no proposal to recruit the retired armed forces personnel or Central Armed Police Forces in the Indian Police Service. However, in order to mitigate the shortage of IPS officers, the Government has introduced "Limited Competitive Examination" as the third mode of recruitment to IPS. Officers of the rank of Dy. SPs of State Police Services, Assistant Commandants of Central Paramilitary Forces and Captains and Majors of Defence Forces fulfilling certain criteria are eligible for appearing in the aforesaid examination. But, a large number of Court Cases have been filled against this Ministry, UPSC, DoP&T and MoD challenging various aspects of the Scheme of this mode of recruitment. At present, the matter is *sub-judice*.

Statement***State-wise strength of IPS officers as on 01.01.2016***

Sl. No.	States	Sanctioned strength	In position	Posts vacant
1	2	3	4	5
1.	Andhra Pradesh	144	122	22
2.	AGMUT	295	245	50
3.	Assam-Meghalaya	188	149	39
4.	Bihar	231	188	43
5.	Chhattisgarh	103	89	14
6.	Gujarat	195	160	35

1	2	3	4	5
7.	Haryana	137	105	32
8.	Himachal Pradesh	89	71	18
9.	Jammu and Kashmir	147	91	56
10.	Jharkhand	149	111	38
11.	Karnataka	215	143	72
12.	Kerala	163	122	41
13.	Madhya Pradesh	305	249	56
14.	Maharashtra	302	239	63
15.	Manipur	89	59	30
16.	Nagaland	70	49	21
17.	Odisha	188	109	79
18.	Punjab	172	144	28
19.	Rajasthan	215	188	27
20.	Sikkim	32	26	06
21.	Tamil Nadu	263	223	40
22.	Telangana	112	96	16
23.	Tripura	65	54	11
24.	Uttar Pradesh	517	403	114
25.	Uttarakhand	69	60	09
26.	West Bengal	347	259	88
	2015 batch of IPS probationers		140	-140
		4802	3894	908

Extensive use of AK-47 rifles by criminals in Bihar

2159. DR. C. P. THAKUR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Ministry is aware that many criminals are using AK-47 rifles, for criminal activities in Bihar, if so, the details thereof; and

(b) what Central Government is planning to curb the excessive use of AK47 by the criminals in Bihar, as it has been reported in media?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) Yes, Sir. There have been